# GOVERNMENT OF INDIA MINISTRY OF AGRICULTURE AND FARMERS WELFARE DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

## **LOK SABHA**

UNSTARRED QUESTION NO. 295 TO BE ANSWERED ON THE 19<sup>TH</sup> NOVEMBER, 2019

### **PPP IN AGRICULTURE**

#### 295. SHRI MOHANBHAI KALYANJI KUNDARIYA:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether the Government facilitates Public Private Partnership (PPP) projects in agriculture and allied sectors throughout the country, if so, the details thereof and the objective behind the move;
- (b) whether the Government has fixed any criteria for private entrepreneurs who intends to design suitable agricultural development projects, if so, the details thereof;
- (c) whether the Government has appointed a national level agency for promoting projects under PPP, the details thereof; and
- (d) the other steps taken by the Government for overall growth of agricultural sector in the country?

## **ANSWER**

#### MINISTER OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्री (SHRI NARENDRA SINGH TOMAR)

(a) to (d): The Government works through various policy and programmatic interventions to create the environment to facilitate Public Private investment in agriculture.

This Department has incorporated a "Framework for supporting Public Private Partnership for Integrated Agricultural Development (PPPIAD)" under Rashtriya Krishi Vikas Yojana - Remunerative Approaches for Agriculture and Allied Sector Rejuvenation (RKVY-RAFTAAR) in the scheme guidelines to facilitate integrated projects in the agriculture and allied sectors with a view to aggregating farmers in partnership with the private sector for providing additional income and integrating the agriculture supply chain.

Public Private Partnership in agriculture is also promoted through schemes for Agriculture marketing, Soil Health Card, Micro Irrigation etc. The Government of India has also formed and circulated Model Act Agriculture Produce and Livestock Marketing (Promotion & Facilitation) Act, 2017 and Model Act Agriculture Produce & Livestock Contract Farming and Services (Promotion & Facilitation) Act, 2018, with aim to bring more investment in the agriculture.

The Government has been implementing several schemes namely Rashtriya Krishi Vikas Yojana (RKVY), National Food Security Mission (NFSM), Mission for Integrated Development of Horticulture (MIDH), Soil Health Card (SHC), National Mission for Sustainable Agriculture (NMSA), Paramparagat Krishi Vikas Yojana (PKVY), Pradhan Mantri Krishi Sinchai Yojana (PMKSY), Pradhan Mantri Fasal Bima Yojana (PMFBY) etc. to facilitate growth of agriculture sector in the country.

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